

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 220/TL/2025

Subject : Application under Sections 14, 15, 79(1)(e) of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 with respect to Grant of Transmission License to South Kalamb Power Transmission Limited.

Petitioner : South Kalamb Power Transmission Limited (SKPTL)

Respondents : Central Transmission Utility of India Limited and Ors.

Date of Hearing : **31.7.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Prashant Kumar, SKPTL
Shri Akshayvat Kislay, CTUIL

Record of Proceedings

At the outset, the representative for the Petitioner submitted that they have complied with the directions issued vide Record of Proceedings dated 23.6.2026 vide affidavit dated 18.7.2026 and that CTUIL has also filed its compliance affidavit in terms thereof.

2. Considering the submissions made by the representative of the Petitioner, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)